

**MEGHALAYA LEGISLATIVE ASSEMBLY**  
**BUDGET SESSION**  
**(BULLETIN)**  
**WEDNESDAY, THE 23<sup>rd</sup> MARCH, 2011.**

The House met at 10.00 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 1:20 P.M. The day was allotted for transaction of Government Business.

**1. Questions:**

Starred Questions No.151 to No. 162 were taken up and disposed off.

**2. Call Attention Notice:**

Shri James K. Sangma, MLA, called the attention of the Deputy Chief Minister in-charge Law under Rule 54 (I) of the Rules of Procedure and Conduct of Business to the news item published in "The Shillong Time" dated 04.02.11 under the caption "Additional Advocate General S. P. Mahanta 'forged signature produced imposters' in Court, NRI 'fed up' of fighting case against Top Lawyer for 7 years".

Shri B. M. Lanong, Deputy Chief Minister in-charge replied.

**3. Shri B. M. Lanong, Deputy Chief Minister in-charge Mining & Geology** laid a statement relating to a Call Attention Notice by Shri Conrad K. Sangma, Leader of Opposition under the caption "Jaintia Hills Rivers 'dead' due to mining".

**4. Shri H. D. R. Lyngdoh, Minister Public Works (Roads)** laid a statement relating to a Call Attention Notice by Shri Manas Chaudhuri, MLA under the caption "Lad Rymbai procession held".

**5. General Discussion on the Budget:**

Members who took part were Dr. P. W. Khongjee, MLA, Shri Conrad K Sangma, Leader of Opposition, Shri Satto R. Marak, MLA Shri James K. Sangma, MLA, Shri Marcuise R. Marak, Shri H. S. Lyngdoh, MLA and Dr. Advisor Pariong , MLA.

**5. ADJOURNMENT:**

As there was no more Business to be transacted for the day, the House was adjourned till 10 a.m. on Thursday, the 24<sup>th</sup> March, 2011.

**Dated Shillong,**  
**The 23<sup>rd</sup> March, 2011.**

**H. Myllemngap**  
**Secretary,**  
**Meghalaya Legislative Assembly.**